that the amount of fee concession will be refunded to them automatically after sometime; if so, the details thereof;

- (c) whether it has come to the notice of Government that these students are humiliated and misbehaved by the officials of the colleges, specially in Maitreyi College, in which the amount of fee concession has not so far been refunded; if so, the details thereof; and
 - (d) the remedial steps proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) The SC/ST students in colleges and departments whose parents income does not come within the purview of incometax are exempt from payment of tuition/admission fee. However, SC/ST students who are unable to produce income certificate of their parents at the time of their admission, are required to pay full fee initially. On production of required certificates and fulfilment of required conditions, tuition/admission fee is refunded by the Colleges/Departments to the concerned SC/ST students.

No case of humiliation or misbehaviour with SC/ST students in Maitreyi College has come to notice. There are strict instructions to the officials of Maitreyi College to handle cases relating to SC/ST promptly and sympathetically. A committee of teachers also supervises the implementation of these policies. No case of refund of fee is pending for 1997, 1998, 1999-2000. However, the Maitreyi College has received one complaint on 20-7-2000 from a student of third year B.A. (Pass) alleging non-refund of fees for first and second year. On verification it has been found that the student has never asked for any refund in the first year and during the second year she has not submitted any proof that her father/ guardian is not an income-tax payee.

Vacant posts in Kendriya Vidyalayas

- *455. PROF. M.M. AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of vacant posts of teachers in Kendriya Vidyalayas filled up in the country during the last one year, State-wise/school-wise/category-wise;
 - (b) the details of criteria followed to fill up the vacant posts;
 - (c) whether various posts are still lying vacant in these schools; and

(d) if so, by when all the vacant posts are likely to be filled up?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The information is placed at the Statement (See below).

- (b) Criteria followed to fill up the vacant posts of teachers are as under:
 - (i) Redeployment of teachers, who are surplus elsewhere,
 - (ii) Promotions,
 - (iii) Direct recruitment,
 - (iv) Contractual/part-time appointments.
- (c) Yes, sir.
- (d) The process for filling up the vacant posts has already been initiated and is at an advanced stage. However, pending the completion of aforesaid process, instructions have been issued for making contractual appointments and engaging part-time teachers to ensure continuous availability of teachers.

Statement

State-wise/School-wise/Category-wise details of vacant posts of teachers filled up in the country during the last one year

Sl.	Name of the State and	No. of Teachers filled up					
No.	Kendriya Vidyalaya						
		P.G.T.	T.G.T.	H.M.	P.R.T.	Others	
1	2	3	4	5	6	7	
	ANDHRA PRADESH						
1.	Gooty	1				_	
2.	Srivijaya Nagar	1		-	_		
	ARUNACHAL PRADESH						
3.	Tengavalley	3					
4.	No. I Itanagar	2		_	_		
	ASSAM						
5.	Silchar	3					
6.	No. 1 Tezpur	8			_		

1	2	3	4	5	6	7
7.	Chabua	2				
8.	Bokajan	3	_			
9.	No. 1 Jorhat	6		_		
10.	Tinsukia	2				
11.	New Bongaigaon	4		_		
12.	Karim Ganj	1		_		
13.	Khanapara	2				
14.	No. 2 Tezpur	1			_	
15.	Nazira	2		_		
16.	Sibsagar	2			_	
17.	Maligaon	2				
18.	Baragolai	3			_	
19.	Dulaijan	3	·			
20.	Kumbigram	2			_	
21.	Namrup	2	_			_
22.	Dinjan Cantt.	2	_			_
23.	Nagaon	3			_	
24.	Diphu	2	-	-		_
25.	Digaru	3	_			-
26.	Kokrajhar	3		_		
27.	Lumding	1	_		_	
28.	BRPL Bongaigaon	1		 .		_
29.	Missamari	3	_			
30.	IOC Noonmati	l		_	_	_
31.	CRPF Amerigog	1				
32.	Jagi Road	2		_		
33.	Haff Long	1		_		_
34.	Lokra	1				
35.	Narangi	1				
36.	Borjhar	1				
37.	Panchgram	1				

1	2	3	4	5	6	7
	BIHAR					
38.	No. 1 Bokaro	1				
39.	Jawahar Nagar	3			_	
40.	Ramgarh Cantt.	1				_
41.	Sigharshi	2	_			_
42.	HFC Barauni	1				
43.	Kahalgaon	1	_	_		
44.	No. 2 Gaya	1	_	_		_
45.	Garhara	1	_	_	_	
46.	Khaharia	1			_	
47.	Barkhakhana	1				_
48.	Kishan Ganj	1		_		
49.	Chakradharpur	1				_
50.	Dipatoli	1				
51.	Dakra-Ranchi	3	_	_		
52.	Patratu	1		_		
53.	Giddi 'A'	1				
54.	Chandrapura	1			_	
55.	Samastipur	2	_		_	
56.	Kedla Nagar	1				
57.	Pusa Patna	1				_
58.	Burkhunda	1				
59.	Hazaribagh	1				-
	DELHI					
60.	Gole Market	1				
61.	Tughlakabad	1	_	_	_	_
	GOA					
62.	Bambolin Camp	1	_	_	_	
	GUJARAT					
63.	Dharangadhara	2				_
64.	AFS Jamnagar	1		_	_	_

1	2	3	4	5	6	7
65.	NTPC Surat	1	-	_		
66.	AFS Wadsar	1	_	_		
67.	Okha Port	1	_		.—	
68.	AFS Bhuj	2	_	_	_	
69.	NTPC Jhanor	1		_		
70.	Dantiwada	1		_		_
71.	Ahamedabad Cantt.	2	_			_
72.	EME Baroda	1		_		
73.	AFS Baroda	1				
74.	ONGC Cambay	2	-			
75.	Gandhidham IFFCO	1		_		
76.	Railway Colony, Gandhidham	1	_	—		_
77.	Junagarh	1	_	_		
78.	Gandhinagar Cantt.	1	_	_		_
	HARYANA					
79.	NO. 1 Ambala	1	_			
80.	Rewari	1		_		_
	HIMACHAL PRADESH					
81.	Yol Cantt.	2		_	_	_
82.	ITBP Sarhan	2,	_	-		
83.	Bakloh Cantt.	3				_
84.	CCI Rajban	2	_		_	_
85.	NHPC Chamera	2	_	_		****
86.	Shimla	2	_			
87.	Naleti	1	_	_		_
88.	Dalhousie	1	_	_		_
89.	Dharmashala	1	_			_
	JAMMU AND KASHMIR					
90.	No. 1 Srinagar	2	_	_		
91.	No. 1 Udhampur	6	-			
92.	No. 1 Akhnoor	2				

<u> </u>	2	3	4	5	6	7
93.	Bandipur	2				
94.	No. 2 Udhampur	1				
95.	Jindrah	1			_	
96.	Bantalab	1				
97.	Jyothipuram	1				
	KARNATAKA					
98.	Donimalai	2				_
99.	WAP Yelahanka	1		_	_	
100.	Hubli	1				_
101.	Gubarga	1		_		
	KERALA					
102.	Adoor	1				
103.	No. 1 Kasargod	1				
104.	Newsprint Nagar	1				_
	MADHYA PRADESH					
105.	Hoshangabad	1		_	_	
106.	Mhow	1		_		
107.	Bacheli	1				
108.	No. 1 Bhopal	1		_		
109.	BCCP Korba	1		_		
110.	Seoni	2				
111.	Shivpuri	1		_		_
112.	Balaghat	. 1				
113.	Bina	1				
114.	Damoh	1		_	_	_
115.	Ambikapur	1				
116.	Rajgarh	1				
117.	Neemuch	1				
	MAHARASHTRA					
118.	No. 2 Colaba	1				_
119.	INS Hamla	1				

1	2	3	4	5	6	7
120.	SC Pune	1				
121.	Pulgaon	ì	 .			
	MANIPUR					
122.	Langing	5			_	_
123.	No. 1 Imphal	1				_
124.	Loktak	1	*****			
125.	Churachandpur	1				
	MEGHALAYA					
126.	Happy Valley	2				
127.	Upper Shillong	4			_	
128.	Nepa Barapani	1				
129.	Laitkor Peak	1				
130.	Umroi Cantt.	1		_		_
131.	Tura	1				
	NAGALAND					
132.	Rangapahar	1				
133.	Dimapur	2				-
	ORISSA					
134.	Koraput	1				
	PUNJAB					
135.	Hussainpur	1	_	_		
136.	Adampur	1				_
137.	Tibri Cantt.	1				_
138.	Halwara	1				
139.	Nangalbhur	1		_		
140.	Pathankot	1		-		_
141.	Ferozpur	2	_		-	
142.	Barnala	1			_	
143.	Faridkot	2	_	_	_	_
144.	No. 3 Amritsar	1				

1	2	3	4	5	6	7
	RAJASTHAN					
145.	AFS NAL Bikaner No. 3	1				
146.	No. 1 Army Jodhpur	1	_	_		_
147.	Jalipa Cantt.	2			_	
148.	Utterlai	1			_	
149.	Jaisalmer	1			_	_
150.	Bhilwara	1			_	_
151.	Lalgarhjatan	1				_
152.	Zawr Mines	1				_
153.	Alwar-Itarna	1				
154.	Jhun-Jhunu	1				
155.	Mount Abu	1	_	_	_	
	TAMIL NADU					
156.	Mandapam	1				_
157.	Gillnagar	1		_		
	TRIPURA					
158.	Kunjaban Agartala	3	_	_		_
159.	Bagafa	1			_	_
	UTTAR PRADESH					
160.	SSB Srinagar-Garhwal	2				
161.	Utterkashi	1				_
162.	Joshimath	3				
163.	Rihandnagar	2				_
164.	Pithoragarh	1				
165.	Lansdown	2	_			_
166.	Baad Mathura	1	_		_	
167.	Mukteswar	1	_		_	_
168.	No. 1 Rurkee	1	_	_	_	_
169.	AMHAT Sultanpur	1		_	_	_
170.	Phulpur	2				
171.	Mau	2				

RAJYA SABHA

<u> </u>	2	3	4	5	6	7
172.	No. 1 Jhansi	1		_		<u> </u>
173.	No. 1 Agra	2		_		
174.	Azamgarh	1		_		_
175.	Chandinagar	1				
176.	Rampur CRPF	1				
177.	Gazipur	1				_
178.	Kashipur	1	_			_
179.	OLF Raipur	1				_
180.	Almora	1		-		`—
181.	Bulandshahar	1				
182.	Sarsawa	1				_
183.	SL Meerut	1				
184.	Muradnagar	1				_
	WEST BENGAL					
185.	Command Hospital	1				
186.	Farraka	1		_		_
187.	Army Barrackpore	1				_
188.	Malda	1		_	_	_
189.	Panagar	1		_	_	_
190.	Kancharapara	1				
191.	Chitaranjan	1				
192.	Fort William	1				
193.	Asansol	1		_		_
194.	Haldia	1				_
195.	Adra	1		_	_	
	ANDMAN AND NICOBA	AR ISLAND	S			
196.	No. 2 Port Blair	1		_		
	TOTAL:	290				

SC directive on death of tigers in Nandankanan

*456. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: